

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1774
(To be answered on the 28th December 2017)

HEIGHT CLEARANCE NEAR DELHI AIRPORT RUNWAY

1774. DR. PRASANNA KUMAR PATASANI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government had given assurance in April, 2006 that at the time of extension of runway at Delhi airport, height of shiv murti would be considered to preserve it;
- (b) if so, whether the Government had given "NOC" to build shiv murti near Mahipalpur, New Delhi adjoining the National Highway NH-8 near IGI airport in 1989, if so, the details thereof;
- (c) whether the Government had considered the report of survey of India taking site elevation (AMSL) as 229.94 metres and allowed shiv murti height 22.39 metres, if so, the details thereof;
- (d) whether the Government proposes to shift shiv murti near Mahipalpur which comes into funnel zone of runway 29 L of IGI airport, if so, the details thereof;
- (e) whether the initial 1.5 kilometers of runway 29 L is permanently not used due to height of shiv murti, if so, the details thereof;
- (f) whether residential/commercial building adjoining National Highway and airport boundary in Mahipalpur, Rangpuri etc. are not given height clearance taking this 1.5 kilometers permanently unused runway into consideration and if so, the reasons therefor; and
- (g) whether height clearance level in Rangpuri, Mahipalpur is not given upto 22 metres, which is less than the height of shiv murti and if so, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a) & (b) : No such assurance had been given by the Government as per records available. No Objection Certificate (NOC) for height clearance to 'Shiv Murti' near Mahipalpur was issued on 06.11.1989 by the National Airports Authority (now Airports Authority of India) as per the rules applicable at that point of time. Runway 29 was not in existence at that time.
- (c) & (d) : Site elevation provided by the applicant M/s Jaya Shree Charity Trust, C-210, Sarvodaya Enclave, New Delhi was 229.94m AMSL (Above Mean Sea Level). Accordingly NOC for Shiv Murti was issued for a height of 252.33m AMSL, i.e., 22.39m (Above Ground level). However, during survey carried by Delhi International Airport Limited (DIAL) in 2010, it was found that the site elevation of Shiv Murti was 239.33 m AMSL and constructed upto a height of 263.67m AGL. AAI has, as per rules, served a legal notice to M/s Jaya Shree Charity Trust to address the issue and lower the height of the statue in accordance with NOC issued.
- (e): Initial 1460 m of the runway 29 is not used for arriving aircraft. However, entire length of runway 29 is used for departure.
- (f): Yes, Madam, the NOCs for height clearance in the vicinity of Delhi Airport are given considering full length of runway as per GSR-751(E).
- (g): Shiv Murti has been constructed with a top elevation of 263.67 m AMSL against the permissible top elevation of 252.33 m AMSL in violation of NOC's terms & conditions. Further, shielding benefit is not permitted with respect to any structure as per GSR 751(E) dated 30.09.2015.

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